

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:624
ANSWERED ON:25.02.2009
RASHTRIYA SAMVIKAS YOJANA
Ahir Shri Hansraj Gangaram

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has received any complaints from any State regarding non-allocation of funds from Rashtriya Samvikas Yojana;
- (b) if so, the details thereof and the reasons therefor, and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a): No, Sir. No complaints have been received from any State in this regard.

(b) & (c): The Rashtriya Sam Vikas Yojana (RSVY) has been subsumed into the Backward Regions Grant Fund Programme. A total of 147 districts in 27 States were covered under the erstwhile RSVY Programme, of these, 108 districts have claimed their total entitlement under the programme. Out of the 39 remaining districts, 33 districts have to claim one instalment of Rs.7.5 crore each and 6 districts have to claim two instalments, i.e., Rs. 15 crore each. The details of releases and expenditure reported under RSVY so far are annexed. Details of district-wise release of funds under RSVY are available on the website: www.brgf.gov.in The districts can claim their next instalments on spending 60% of the last release. No eligible district has been denied its allocation.